

ITEM NO.11

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2964-2967/2023

JYOTI NAGPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY &
ORS.Respondent(s)

IA No. 18844/2015 - EXEMPTION FROM FILING O.T.

IA No. 18840/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Crl.A. No. 2968-2969/2023 (II)

)

Date : 16-10-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Abhay Kumar, AOR
Mrs Kusum Pandey, Adv.
Mr Shagun Ruhil, Adv.
Ms Anamika, Adv.

For Respondent(s)

Rajat Singh, AOR
Mr. Rajat Singh, Aor, Adv.
Mr. Aviral Saxena, Adv.
Ms. Shivranjani Ralawat, Adv.

Ms Deeksha Gaur, Adv.
Mr. Varinder Kumar Sharma, AOR

Contd....

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**UPON hearing the counsel the Court made the following
O R D E R**

Both matters

Ld. Counsel for the appellant has not filed spare copies for issuance of notice of lodgment of petition of appeal, as such, Registry to process the matters for listing before the Hon'ble Judge in Chambers for necessary directions.

**H. SHASHIDHARA SHETTY
Registrar**